

Minutes of Exim Facilitation Committee (EFC) meeting No. 02/AM-19 dated 24.05.2018 for import of restricted items

Meeting No. 01 of AM-19 of EXIM Facilitation Committee (EFC) was held on 24.05.2018 at 11:00 a.m. in Room No. 4, H-W Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Dharendra Bhardwaj, ToA, DRDO
- (ii) Shri Nand Lal, Consultant, DIPP
- (iii) Shri S.P. Roy, Jt.DGFT, DGFT
- (iv) Shri Debasish Bhardwaj, Dy.DG, DGFT
- (v) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 307. The Committee approved 48 cases, rejected 42 cases, closed 5 cases & deferred 212 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail at import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letter except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status Part-1
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
4.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16.
5.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly the committee decided to

					reject henceforth all the cases of corals for trading purpose.
6.	M/s. Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugna Pacos), 1nos of Llama(Llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of corals for trading purpose.
10.	M/s. Hidden Streams, Kottakuppam, T.N. 01/53/8/0004/AM18/H-2 /IC	05.04.17	4 nos of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.04.17
11.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
12.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from DAHD&F dated 15.05.2017
13.	M/s. Jose Maria Telleria, Manali, H.P. 01/53/8/0135/AM18/J-4/IC	28.04.17	1 Pet Dog	Nil	Comments sought from DAHD&F on 09.05.17
14.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
15.	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.05.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
16.	M/s. Sahara Pure Eatable	22.05.17	1000 Nos. of	257.00	DAHD&F vide OM dated 19.07.2017 has

	Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC		Frozen Bovine Gir Embryos, Milking Gir100%		sought information from the firm.
17.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017
18.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm.
19.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N- 15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
20.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 01.09.2017
21.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
22.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
23.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
24.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	Pet Dog	.59	Comments sought from DAHD&F on 21.07.2017
25.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	Nil	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)
26.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110-122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
27.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S- 49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.
28.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017

	01/53/162/Misc/AM18/G-25/IC				
29.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Comments sought from DAHD&F on 04.09.2017 MoEF&CC(WL) vide OM No. 3- 74/2017/WL dated 05.01.2018 has sought information from the communicated to the firm on 15.02.2018
30.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental frogs for trading purpose.
31.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500 Nos. Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110- 122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
32.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
33.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 01.11.2017
34.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110- 116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018. The same has been sent of DAHD&F.
35.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of. Ornamental Fish	19.95	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
36.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes, Psittaciforms including Parrots, Macaws and Cockatoos for trading purpose.

37.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	Recommended as per DAHD&F OM No. 110-118/2017(NF-T) dated 08.02.2018 and MoEF&CC (WL) OM No. 3-36/2018/WL dated 19.4.2018, subject to approval by the competent authority.
38.	M/s. Sheetal Negi USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
39.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
40.	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/IC	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	.40	DAHD&F vide OM No. 110-105/2016(NF-T) dated 05.02.2018 has informed that the subject item comes under D/o Entomology.
41.	M/s. GPM Aquarium, Chennai 01/53/162/Misc/AM18/G-36/IC	26.12.17	Ornamental Fish	30.76	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
42.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/16573/AM18/M-35/IC	08.01.18	5000 Qty. of Ornamental fishes	10.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
43.	M/s. Cadila Pharmaceuticals Ltd, Ahmedabad 01/53/8/17772/AM18/C-27/IC	16.01.18	Mice (5male & 5 female)	2.22	Comments sought from DAHD&F on 25.01.18
44.	M/s. Wmmc India, New Delhi 01/53/8/17548/AM18/W-7/IC	19.01.18	1500 nos. of Purebred Boar Semen	42.75	Comments sought from DADH&F on 13.02.2018
45.	Mrs. Veena Suresh Shetkar, Mumbai 01/53/8/19472/AM18/V-27/IC	06.02.18	01 no. of Indian Green Parrot	NA	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 13.04.2018 Comments sought from MoEF&CC on 16.02.2018
46.	M/s. Ashraf Hassan N.K. Ernakulam 01/53/8/1943/AM18/A-68/IC	06.02.18	12 Live birds (6 nos. Ara Macau 06 nos. Ara Clhoroptera)	9.48	Recommended by DAHD&F vide OM No. 110-104/2016 (NF-T) dated 3.05.2018. Comments sought form MoEF&CC on 16.02.2018
47.	M/s. Auto Gas Energy India Ltd, Kerala 01/53/8/16872/AM18/A-69/IC	09.02.18	500000 nos. of Nile Tilapia Fish	10.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Nile

					Tilapia Fish for trading purpose.
48.	M/s. Jai Research Foundation, Gujarat 01/53/8/20028/AM18/I-23/IC	09.02.18	600 Nos. of fish embryo	.36	Comments sought from DAHD&F on 14.03.2018
49.	M/s. Varun Kuttaritunary, Kerala 01/53/8/20524/AM18/V-30/IC	13.02.18	543000 Nos. of Ornamental Fishes	60.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
50.	M/s. Ian Thomas Johnstone, Jaipur 01/53/8/24240/AM18/I-33/IC	14.03.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F on 15.03.2018
51.	M/s. Modern Pet Centre, Kolkata 01/53/8/22705/AM18/M-42/IC	20.02.18	2000 Cartons of Birds Eggs in Shell Fresh	1.28	Comments sought from DAHD&F on 09.03.18
52.	M/s. Huzefa International, Panvel 01/53/8/21334/AM18/H-27/IC	21.02.18	02 Nos. of pet Rabbits	NA	Comments sought from DAHD&F on 14.03.2018
53.	M/s. King & Queen, Chennai 01/53/8/21543/AM18/K-19/IC	21.02.18	1,90,000 Live Ornamental Fish	64.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
54.	M/s. Modern Pet Centre, Kolkata 01/53/8/22702/AM18/M-44 /IC	28.02.18	1377000 Nos. of Ornamental Fishes	56.34	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
55.	M/s. Modern Pet Centre, Kolkata 01/53/8/22706/AM18/M-43/IC	28.02.18	5000 Nos. of Exotic Red Ear Slider Turtle	7.82	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Exotic Red Ear Slider Turtle for trading purpose.
56.	M/s. Tata Institute of Fundamental Research, Mumbai 01/53/8/22885/AM19/T-2/IC	06.03.18	Mice	29.00	Approved as recommended by DAHD&F vide OM No. 110- 105/2016(NF-T) dated 28.05.2018.
RA Mumbai may issue the import authorization to the applicant for import of 40 Nos. of live Mice (as per ANF-2M) from USA for R&D purposes for a CIF value a Rs. 29,00,000/- (USD 44,926) subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016(NF-T) dated 28.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
57.	M/s. M.J.Enterprisses, Chennai 01/53/162/Misc/AM18/M-51/IC	13.03.18	Live Ornamental Fishes	86.51	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.

58.	M/s. KoifishIndia Nishikigoi , Chennai 01/53/8/24280/AM18/K-21/IC	14.03.18	60,000 Nos. of Ornamental Fishes	139.75	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
59.	M/s. Jai Research Foundation , Mumbai, 01/53/8/24445/AM18/J-25/IC	14.03.18	128 Nos. of Beagle Dogs	138.93	Comments sought from DAHD&F dated 19.03.2018
60.	M/s. Visual Romance, Kerala 01/53/8/24799/AM18/V-34/IC	19.03.18	130 Nos. of Ovine-Live Sheeps	81.96	DAHD&F vide OM No. 110-108/2016 (NF-T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to the firm.
61.	M/s. L.S. Aquarium, Chennai 01/53/8/24802/AM18/L-16/IC	20.03.18	Ornamental Fishes	207.65	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
62.	M/s. Lupin Ltd, Mumbai 01/53/8/24945/AM19/L-1/IC	21.03.18	1344 nos. of Mice (males & females)	1084.3	Comments sought from DAHD&F on 12.04.2018
63.	M/s. A Mart, Mumbai 01/53/8/25561/AM19/A-3/IC	23.03.18	100000 nos. of Ornamental Fish	1100.4	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
64.	M/s. Brij M. Singh, USA 01/53/8/26089/AM19/B-3/IC	28.03.18	1 no. of Dog	NA	Comments sought from DAHD&F on 10.4.2018
65.	M/s. Suven Life Sciences Ltd, Hyderabad 01/53/8/26468/AM19/S-4/IC	04.04.18	48 Nos. of Mice	49.07	Approved as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 28.05.2018
RA Hyderabad may issue the import authorization to the applicant for import of 48 Nos. of mice as per annexure attached to DAHD&F OM No. 110-105/2016-(NF-T) dated 28.05.2018 from USA for R&D purpose for a CIF value of Rs. 49,07,141/- (USD 74,576.61) subject to the conditions mentioned in the DAHD&F vide OM No. 110-105/2016-(NF-T) dated 28.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
66.	M/s. Vidhan Sales, Nagpur 01/53/162/Misc/AM19/V-1/IC	05.04.18	852020 Nos. of Live Ornamental Fishes	101.24	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
67.	M/s. Madras Aquatics P. Ltd, Chennai 01/53/8/26705/M-1/AM19/IC	05.04.18	Ornamental Fish	30.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
68.	M/s. Jolanda Dell'Erba, New Delhi	06.04.18	01 no. of Cat	NA	Approved as recommended by DAHD&F vide OM No. 110-104/2016-

	01/53/8/26735/AM19/J-1/IC				(NF-T) dated 28.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of pet cats from Pakistan for a CIF value of Rs. Nil subject to the conditions mentioned in the DAHD&F OM No. 110-104/2016-(NF-T) dated 28.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
69.	Dr. Shree Mulay Canada 01/53/162/Misc/AM19/D-8/IC	11.04.18	01 no. of Pet Dog	NA	Comments sought from DAHD&F dated 05.05.2018
70.	M/s. P&P Fish Factory India, Chennai 01/53/8/27998/AM19/P-2/IC	17.04.18	220000 Qty. of Ornamental Fishes	298.18	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
71.	M/s. New Aqua Palace, Chennai 01/53/8/28360/AM19/N-1/IC	18.04.18	693,000 Nos. of Ornamental Fish	131.9	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
72.	M/s. Indian Institute of Science, Bangalore 01/53/8/28123/AM/19/I-3/IC	18.04.18	14 nos. of Mice (male and female) 124 nos. of Drosophila	1.21	DAHD&F vide OM No. 110-105/2016 (NF-T) dated 28.05.2018 has suggested to seek comments from Entomology department of Ministry of Agriculture & Farmers Welfare
73.	M/s. The Colors Chennai 01/53/8/28567/AM19/T-5/IC	20.04.18	165000 Nos. of Ornamental Fish	71.37	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
74.	M/s. Pet Links, Pune 01/53/8/29033/AM19/P-4/IC	26.04.18	460000 Nos. of Ornamental Fishes	46.00	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of ornamental fishes for trading purpose.
75.	Mr.Sathyajit Radhakrishnan, Bangalore 01/53/162/Misc/AM19/S-9/IC	27.04.18	01 no. of Pet Dog	.05	Comments sought from DAHD&F dated 08.05.2018
76.	M/s. Piya Modi, New Delhi 01/53/8/29266/AM19/P-6/IC	01.05.18	09 No. of Riding Horse	91.80	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 28.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 09 Nos. of riding horses from Germany, Italy, France, Spain, Netherlands, Austria, Ireland, Luxemburg, Scotland, Australia for a CIF value of Rs. 91,80,000/- (Euro 1,08,000) subject to the conditions mentioned in the DAHD&F OM No. 110-102/2016(NF-T) dated 28.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
77.	M/s. The Other Aquarist, Villupuram 01/53/8/29369/AM19/T-6/IC	01.05.18	302500 Nos. of Live ornamental Fish	30.640	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to

					reject henceforth all the cases of ornamental fishes for trading purpose.
78.	M/s. Nanoli Stud & Agricultural Farms, Mumbai 01/53/8/29575/AM19/N-3/IC	03.05.18	01 no. of Stallion & 03 Nos. of Broodmares	314.50	Comments sought from DAHD&F dated 08.05.2018
79.	M/s. Prashant N. Gunjalkar, Mumbai 01/53/8/29498/AM19/P-7/IC	03.05.18	10 Nos. of Riding Horse	45.00	Comments sought from DAHD&F dated 08.05.2018
80.	M/s. Glenmark Pharmaceuticals Ltd, Mumbai 01/53/8/29689/AM19/G-4/IC	04.05.18	192 Nos. of Rats & Mice	55.88	Comments sought from DAHD&F dated 08.05.2018
81.	M/s. Kirat Singh Nagra, New Delhi 01/53/8/29848/AM19/K-3/IC	04.05.18	09 Nos. of Riding Horse	91.80	Comments sought from DAHD&F dated 08.05.2018
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
82.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres & Tubes (With side wall cut/multi cut/Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
83.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
84.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MOEF&CC on 02.01.2017
85.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017
86.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.08.17 has sought information from the firm. Recommended by MoEF&CC vide OM No. 23/11/2018 dated 03.05.18
87.	M/s. Singodaa Industries, Bharuch	17.03.17	20000 MTs of Battery Plate	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.

	01/53/162/00062 /AM17/S-107/IC		Scrap		Comments clarification on 20.03.2017
88.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015)
89.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is prohibited under hazardous and other wastes (Management and Transboundary Movement Rules, 2015 clarification sought from MoEF&CC
90.	M/s. Sundaram Industries P. Ltd Chennai 01/53/8/7278/AM18/S-63/IC	25.10.17	750 MT of Used Industrial Solid Tyres	199.50	Recommended by DIPP vide OM No. 9/1/2018-TSW dated 21.02.2018 Comments sought from MoEF&CC on 12.02.18
91.	M/s. Classic Marble Company P. Ltd, Mumbai 01/53/8/14047/AM18/C-26/IC	22.12.17	Polished Marble Slabs of 21MM, 25MM, 26MM, 30MM & above 30MM	712.80	Clarification has been issued to the firm that no import authorization is required for import of marble slabs/granite slab beyond thickness of 20 mm.
92.	M/s. Shrem Airport Hotels P. Ltd, Mumbai 01/53/8/162/Misc/AM18/S-79/IC	26.12.17	2000 MT of Lime Stone Block	270.00	Comments sought from M/o Mines on 4.1.2018 DIPP vide OM dated P-47012/B/2018-TSW dated 15.1.2018 has conveyed that comments of D/o Tourism may be obtained in the matter. Comments sought from M/o. Tourism. Ministry of Tourism vide OM No. HRACC(Misc)/2017-H&R dated 23.04.2018 has informed that they have no comments to offer in the matter.
93.	M/s. Sun Minerals Madagascar, Bangalore 01/53/162/Misc/AM18/S-78/IC	26.12.17	3000 Qty of Labradorite Granite Blocks of Assorted Sizes	610.47	Comments sought from M/o Mines vide OM dated 04.01.2018 DIPP vide OM No. P-47012/4/2018-TSW dated 17.01.2018 has informed that the company is trader and in ANF-1, firm has mentioned Merchant Exporter therefore, DIPP is not concerned for trading activity.
94.	M/s. Valencia Rubber Tech LLP, Gujarat 01/53/8/15882/AM18/V-22/IC	01.01.18	8000 MTs of Used Tyre & Tubes Scrap in the form of shredded/baled/press with one of multiple cuts	640.00	Approved as recommended by DIPP vide OM No. 9/30/2018-TSW dated 17.05.2018 and MoEF&CC vide OM No. 23/24/2018-HSMD dated 03.05.2018

RA Rajkot may issue the import authorization to the applicant for import of 8,000 MTs of Used Rubber Tyre & Tubes Scrap in the

form of shredded/baled/press with one cut or multiple cuts for manufacturing of crumb rubber from GCA for CIF value a Rs. 64000000/- (USD 941176.47) subject to the conditions mentioned in the MoEF&CC OM No. 23/24/2018-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

95.	M/s. Nine Corporation, Ahmedabad 01/53/16397/AM18/N-40/IC	08.01.18	20000 MT of Used Tyre & Tubes Scrap in form of shredded/baled/ press with one cut or multiple cuts	1600.00	Approved as recommended by DIPP vide OM No. 9/31/2015-TSW dated 20.04.2018 and MoEF&CC vide OM No. 23/8/2018-HSMD dated 03.05.2018
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RA Ahmedabad may issue the import authorization to the applicant for import of 16,000 MT of used rubber tyres and tube scrap in the form of shredded/baled/press with one cut or multiple cut for manufacturing of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/8/2018-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.

96.	M/s. Stonex India P. Ltd, New Delhi 01/53/8/17484/AM18/S-83/IC	19.01.18	16500 MT OF Sandwich Tile, Thickness 30-32 mm and 23-27 MM Pasted and press together with high strength	4290.00	DIPP vide OM No. 9/29/2018-TSW dated 17.05.2018 has given NOC for import of item with quantity by MMRDA. Comments received from MMRDA on 13.03.2018. The committee decided to examine the case on file.
97.	M/s. Jyoti Industries, Nanded , Maharashtra 01/53/8/17146/AM18/J-21/IC	09.02.18	2000 MT of Scrap of Waste Rubber Tyres in shredded or 1 cut or 2 cut or 3 cut and scrap of waste rubber tube	45.50	DIPP vide OM No. 9/6/2018-TSW dated 01.03.2018 has sought information from the firm. Comments sought from MoEF&CC on 16.02.2018
98.	M/s. Gorakhnath Bricks Industries, Khandwa Madhya Pradesh 01/53/20011/AM18/G-42/IC	09.02.18	Scrap Shredded/Cut Tyres	153.48	DIPP vide OM No. 9/15/2018 dated 05.04.2018 has sought information from the firm. conveyed to the firm on 12.04.2018 Comments sought from MoEF&CC on 14.03.2018
99.	M/s. Eastman Reclamations, Kathua (J&K) 01/53/8/21080/AM18/E-20/IC	20.02.18	4500 MTs. of Used Rubber Tyres Scrap/ Tubes Scrap	225.00	Recommended by DIPP vide OM No. 9/14/2018 dated 05.04.2018 Comments sought from DIPP & MOEF&CC on 14.02.2018
100.	M/s. Markap Resources Pvt. Ltd, Delhi 01/53/8/22781/AM18/M-47/IC	07.03.18	15000 MT of Used Rubber Tyres Scrap	346.50	Recommended by DIPP vide letter No. 9/12/2018-TSW dated 3.05.2018 Comments sought from MoEF&CC on 09.03.18

101.	M/s. MSS Rubber & Reclaims Pvt. Ltd, Kerala 01/53/162/Misc/AM18/M-16/IC	11.03.18	Enhancement in the quantity of wireless used tyres chips and tyres buffing powder from 1500 MT to 12000 MT	--	Approved as recommended by DIPP vide OM No. 9/55/2017-TSW dated 16.03.2018 and MoEF&CC vide OM No. 5-1/2014-HSMD dated 17.05.2018.
RA Cochin may enhance the quantity of the import item from 1500 MT to 4500 MT of import authorization No. 1050000171 dated 07.09.2017 with proportionate increase in CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.					
102.	M/s. BMW India Pvt. Cyber City , Gurgaon 01/53/8/23763/AM18/B-27/IC	12.03.18	01 no. of Second Hand 3D Scanner	41.51	Comments sought from MoEF&CC(WL) dated 05.04.2018. DIPP vide OM No. 9/25/2018-TSW dated 3.5.2018 has suggested that comments may be obtained from DHI and DeitY. DHI has returned the application and informed that the matter is not concerned to them. The committee decided to examine the case on file.
103.	M/s. A One Rubber Industries, Delhi 01/53/8/24112/AM18/A-60/IC	15.03.18	9000 MTs. of Old /Used Rubber Tyre Scrap	409.50	Approved as recommended by DIPP vide OM No. 9/16/2018-TSW dated 10.04.2018 and MoEF&CC vide OM No. 23-67/2016-HSMD dated 14.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 9000 MTs of Old /Used Rubber Tyre Scrap/ Tube Scrap from GCA for a CIF value of Rs 4,09,50,000/- (USD 6,30,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-67/2016-HSMD dated 14.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
104.	M/s. A. P. Rubber Industries, Haridwar 01/53/24764/AM18/A-61/IC	19.03.18	3800 MTs. of Used Rubber Tyre Scrap with Multiple Cuts	197.00	Permission has been granted to the firm on 11.05.2018 as recommended by MoEF&CC vide OM No. 23-91/2014-HSMD dated 03.05.2018 and DIPP vide OM No. 9/18/2018-TSW dated 10.04.2018 (Ex-post facto approval)
105.	M/s. Pilot Industrieis Ltd, Delhi 01/53/8/24651/AM18/P-38/IC	19.03.18	5000 MTs of Lead Scrap Drain Betters "RAINS"	NA	Comments sought from DIPP on 05.04.2018
106.	M/s. Siya Paper Mart P. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	19.03.18	Used Tyre Scrap (others) & Plastic Scrap	11008.0	Rejected as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 2.5.2018
107.	M/s. Axtron Tex- Chem (India) P. Ltd., Mumbai 01/53/25216/AM18/A-62/IC	21.03.18	13000 MTs. of Used Rubbers Tyre with Multiple Cuts of Single Cut	211.25	Approved as recommended by DIPP vide OM No. 9/17/2018-TSW dated 23.05.2018 and MoEF&CC vide OM No. 23/30/2018-HSMD dated 03.05.2018
RA Mumbai may issue the import authorization to the applicant for import of 13000 MTs of Used Rubber Tyres with Multiple Cuts or Single Cut or Shredded in Press Baled or Loose form for manufacture of crump Rubber from GCA for a CIF value of Rs. 2,11,25,000/- (USD 3,25,000) subject to the conditions mentioned in the MoEF&CC OM No. 23/30/2018-HSMD dated 03.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

108.	M/s. RS Shreadon, Greater Noida 01/53/8/26031/AM19/R-3/IC	27.03.18	22000 MTs of Used Rubber Tyre with Multiple Cuts	1001.0	Approved as recommended by vide OM No. 9/22/2018-TSW dated 02.05.2018 and MoEF&CC vide OM No. 23-181/2015-HSMD dated 03.05.2018	DIPP dated
CLA New Delhi issue the import authorization to the applicant for import of 20,000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form from GCA for a proportionate CIF value for the manufacture of crumb rubber subject to the conditions mentioned in the MoEF&CC OM No. 23-181/2015-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.						
109.	M/s. Sagitta, Mumbai 01/53/8/26230/AM19/S-4/IC	04.04.18	15000 MTs. of Used Rubber Tyre	780.00	Recommended by DIPP vide letter No. 9/19/2018-TSW dated 1.5.2018. Comments sought from MoEF & CC on 10.4.2018	
110.	M/s. Shivalik Reclamations P. Ltd, Gurgaon 01/53/8/26550/AM19/S-6/IC	07.04.18	5500 MT. Of Old & Used Tyre Scrap.	195.00	Approved as recommended by vide OM No. 9/20/2018-TSW dated 02.05.2018 and MoEF&CC vide OM No. 23-60/2009-HSMD dated 03.05.2018	DIPP dated
CLA New Delhi may issue the import authorization to the applicant for import of 5,500 MTs of used rubber tyres scrap (multiple cut/shreds/press baled) from GCA for manufacture of crump rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-60/2009-HSMD dated 03.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.						
111.	M/s. Shivalik Reclamations P. Ltd, Gurgaon 01/53/8/26551/AM19/S-7/IC	07.04.18	5000 MTs of Old & Used Tyre Scrap	195.00	Approve as recommended by DIPP vide OM No. 9/20/2018-TSW dated 02.05.2018 and MoEF&CC vide OM No. 23-60/2009-HSMD dated 03.05.2018	
CLA New Delhi may issue the import authorization to the applicant for import of 4500 MTs of used rubber tyres scrap (multiple cut/shreds/press baled) from GCA for manufacture of crump rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide OM No. 23-60/2009-HSMD dated 03.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.						
112.	M/s. Icon Industries, Bhilai, Chhattisgarh, 01/53/8/27647/AM19/I-1/IC	13.04.18	30000 MTs of Used Rubber Tyre with Multiple Cut	1365.0	DIPP vide letter No. 9/24/2018-TSW dated 3.5.2018 has sought certain information from the firm. Comments sought from MoEF&CC dated 23.04.2018	
113.	M/s. Tinna Rubber and Infrastructure Ltd, New Delhi 01/53/27689/AM19/T-3/IC	16.04.18	10,000 MT Tyre Scraps cut in 2&3 pcs (arises from used & old tyres) with shredded	609.78	Approved as recommended by vide OM No. 9/27/2018-TSW dated 14.05.2018 and MoEF&CC vide OM No. 23/31/2018-HSMD dated 03.05.2018	DIPP dated
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of used rubber tyres scrap (with multiple cuts/shreds/press baled) from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/31/2018-HSMD dated 03.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.						
114.	M/s. Electronica Tungsten Ltd, Nashik 01/53/8/28679/AM19/E-6/IC	23.04.18	20 MT of Tungsten Wasted and Scrap	290.45	DIPP vide OM No. 9/26/2018-TSW dated 18.05.2018 has suggested to seek comments from Deity /MoEF&CC	

115.	M/s. Radhe Exim P. Ltd, Rajkot 01/53/8/28722/AM19/R-5/IC	24.04.18	15000 MTs of Used Rubber Tyre & Tubes	1218.7	Approved as recommended by vide OM No. 9/28/2018-TSW dated 15.05.2018 and MoEF&CC vide OM No. 23-286/2014-HSMD dated 03.05.2018	DIPP dated
RA Rajkot may issue the import authorization to the applicant for import of 9073 MTs of Used Rubber Tyre & Tubes multiple cut/Pressed bale with cut/Shredded) from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-286/2014-HSMD dated 03.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.						
116.	M/s. Royal Rubbers, Ernakulam, Kerala 01/53/8/13255/AM18/R-33/IC	25.04.18	1000 MT of waste, parings and scrap of rubber (Other than hard rubber) and powders and granules obtained there from (Multi cut Tyres-other cut Rubbers)	1.40	Approved as recommended by MoEF&CC vide OM No. 23-155/2016- HSMD dated 05.01.2018 and DIPP vide OM No. 9/57/2016-TSW dated 01.06.2018	DIPP dated
RA Cochin may issue the import authorization to the applicant for import of 511 MT of Waste, paring & scrap of rubber (other than hard rubber) & powder & Granules obtained from multi cut tyres from UK of Used Rubber Tyre & Tubes multiple cut/Pressed bale with cut/Shredded) from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-155/2016-HSMD dated 05.01.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.						
117.	M/s. Sreemrr Eco Green Industries P. Ltd, Hyderabad 01/53/8/30122/AM19/S-14/IC	09.05.18	50000 MT of Old & Used Rubber Tyre	3300.0	Approved as recommended by vide OM No. 9/29/2018-TSW dated 17.05.2018 and MoEF&CC vide OM No. 23-134/2013-HSMD dated 23.02.2018	DIPP dated
RA Hyderabad may issue the import authorization to the applicant for import of 15,000 MT of waste rubber tyres scrap (multiple cuts /shreds/press/ baled) for manufacture of crumb rubber from Denmark for a proportionate CIF value for subject to the conditions mentioned in the MoEF&CC OM No. 23-134/2013-HSMD dated 23.02.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.						
118.	M/s. Citrine Resources P. Ltd, Mumbai 01/53/8/30127/AM19/C-2/IC	09.05.18	20000 MT of Old & Used Rubber Tyre	1320.0	Comments sought from DIPP and MoEF&CC on 10.05.2018	
119.	M/s. SKVA Rubber Solutions P. Ltd, Mumbai 01/53/8/30130/AM19/S-15/IC	09.05.18	60000 MT of Old & Used Rubber Tyre	3960.0	Approved as recommended by vide OM No. 9/37/2018-TSW dated 15.05.2018 and MoEF&CC vide OM No. 23/12/2018-HSMD dated 17.05.2018	DIPP dated
RA Mumbai may issue the import authorization to the applicant for import of 10,000 MT of waste rubber tyres scrap (multiple cuts /shreds/press/ baled) from GCA for manufacture of crumb rubber for a proportionate CIF value for subject to the conditions mentioned in the MoEF&CC OM No. 23/12/2018-HSMD dated 17.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.						
120.	M/s. S & J Granulate Solutions P. Ltd, Mumbai 01/53/8/30133/AM19/S-16/IC	09.05.18	60000 MT of Old & Used Rubber Tyre	3960.0	Recommended by DIPP vide OM No. 9/36/2018-TSW dated 16.05.2018 Comments sought from MoEF&CC dated 10.05.2018	
121.	M/s. Aradhya Eco Green Industries LLP, Mumbai	09.05.18	50000 MT of Old & Used	3300.0	Comments sought from DIPP and MoEF&CC dated 10.05.2018	

	01/53/8/30132/AM19/A-10/IC		Rubber Tyre			
122.	M/s. Horizon Reclaim (India) P.Ltd, Saharanpur 01/53/8/30268/AM19/H-8/IC	09.05.18	12000 MT of Old & Used Rubber Tyre	960.00	Comments sought from DIPP and MoEF&CC dated 11.05.2018	
123.	M/s. Rubix International, P. Ltd, Rajkot 01/53/8/30270/AM19/R-7/IC	09.05.18	8000 MT of Old & Used Rubber Tyre	640.00	Approved as recommended by DIPP vide letter no. 9/33/2018-TSW dated 23.5.2018. and MoEF&CC vide OM No. 23/13/2018-HSMD dated 14.05.2018	

RA Rajkot may issue the import authorization to the applicant for import of 8000 MT of Used Tyres & Tubes Scrap in form of shredded/baled /press with one cut or multiple cuts from GCA for manufacture of reclaimed rubber for a CIF value of Rs 6,40,00,000/- (USD 9,41,176.47) subject to the conditions mentioned in the MoEF&CC OM No. 23/13/2018-HSMD dated 14.05.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

124.	M/s. Shital Rubber, Ahmedabad 01/53/8/30267/AM19/S-18/IC	09.05.18	11000 MT of Old & Used Rubber Tyre	880.0	Comments sought from DIPP and MoEF&CC dated 11.05.2018	
125.	M/s. Sri Eshwar Rubber Crumbs, Srikakulam 01/53/8/29433/AM19/S-10/IC	02.05.18	5000 MTs. of Used Rubber Tyres	227.50	Recommended by DIPP vide OM No. 9/30/2018-TSW dated 17.05.2018 Comments sought from MoEF&CC on 08.05.2018	
126.	M/s. AGL Granito India Ltd, Ahmedabad 01/53/8/29697/AM19/A-9/IC	04.05.18	3500 MT of Rough Marble pieces	335.38	DIPP vide OM No. 9/39/2018-TSW dated 21.05.2018 has given their NOC subject to NOC from MoEF&CC / Ministry of Mines as applicable. The case was discussed intensively in the meeting where representative of DIPP was also present. After due deliberation, the committee observed that NOC from MoEF&CC/M/o Mines is not required. Accordingly, the committee decided to approve the case.	

RA Ahmedabad may issue the import authorization to the applicant for import of 1508 MT of rough marble aggregate stone/broken stone of irregular sizes, uneven shapes and various colours arising out of mining waste in lumps and/or pebbles form not exceeding 165 cubic cm of size and/or marble powder/chipping and granules arising out of mining waste from GCA for a proportionate CIF value subject to actual user condition besides other usual conditions of import authorization.

127.	M/s. Asha Import & Export , Hapur, U.P 01/53/8/30000/AM19/A-11/IC	07.05.18	10000 MTs. of Used Rubber Tyre with Multiple Cuts or Single Cut Shredded or Press Baled	252.0	Approved as recommended by DIPP vide OM No. 9/41/2018-TSW dated 28.5.2018 and MoEF &CC vide OM No. 23-99/2015-HSMD dated 14.5.2018	
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CLA New Delhi may issue the import authorization to the applicant for import of 2941.8 MT of old and used tyres scrap cut in two or three pcs/shredded from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-99/2015-HSMD dated 14.5.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

128.	M/s. Krishna Export, Faridabad 01/53/8/29846/AM19/K-4/IC	07.05.18	40000 MT of Old and Used Tyres Scrap in Press baled/multicut/s hredded form in bags or loose	2860.0	Approved as recommended by DIPP vide OM No. 9/40/2018-TSW dated 23.5.2018 and MoEF & CC vide OM No. 23/36/2018-HSMD dated 17.5.2018
CLA New Delhi may issue the import authorization to the applicant for import of 15,000 MTs of old & used tyres scrap in cut/multi-cuts (in shredded/loose or baled form) from GCA for manufacture of crumb rubber for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/36/2018-HSMD dated 17.5.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
129.	M/s. Shree Sadanand Rubber Industries, Jhjar, Haryana 01/53/8/30266/AM19/S-17/IC	09.05.18	20000 MT of Old & Used Rubber Tyre	1600.0	Approved as recommended by DIPP vide OM No. 9/35/2018 -TSW dated 23.5.2018 and MoEF&CC vide OM No. 23-145/2016 HSMD dated 17.5.2018.
CLA New Delhi may issue the import authorization to the applicant for import of 16,202 MTs of used rubber tyres & tubes scrap (multi-cuts/shredded) in press baled or in loose form from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-145/2016 HSMD dated 17.5.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
130.	M/s. Bindal Smelting P. Ltd, New Delhi 01/53/8/30608/AM19/B-9/IC	14.05.18	6000 MT. Of Lead Battery Plates	6015.6	Comments sought from DIPP dated 17.05.2018 Recommended by MoEF&CC vide OM No. 23-29/2009-HSMD dated 17.05.2018
Status Part-3 Ministry of steel (MoS)					
131.	M/s. Shivam Hitech Steels P.Ltd, Unit-III, Chhatisgarh 01/53/8/25159/AM19/S-1/IC	21.03.18	500 MTs. of Titanium Waste & Scraps	500.00	M/o. Steel vide UO no. 2(7).2018 dated 23.5.2018 has sought certain information from the firm. Comments sought from MoEF&CC on 12.04.2018
132.	M/s. Bansal Brothers, Bhilai 01/53/8/27783/AM19/B-4/IC	13.04.18	2500MT Titanium Scrap	4080.0	Approved as recommended by M/o Steel vide U.O. No. 2(7)/2018-TD dated 14.05.2018
RA Raipur may issue the import authorization to the applicant for import of 2500MT of Titanium Scrap containing 85-95% titanium for manufacturing of Ferro Titanium having (Ti: 65-75% from GCA for a CIF value of Rs 4,08,00,00,000/- (USD 60,00,000) subject to the conditions mentioned in the M/o Steel U.O. No. 2(7)/2018-TD dated 14.05.2018 as well as with actual user conditions besides other usual conditions of import authorization. The import is also subject to Pre-Shipment Inspection Certificate from DGFT approved PSIA. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
133.	M/s. Impex Ferro Tech Ltd, Kolkata 01/53/8/27990/AM19/I-2/IC	17.04.18	1000 MT of. Ferro Silicon Slag	72.16	Comments sought from M/o. Steel dated 26.04.2018. Ministry of Steel vide OM dated 25.05.2018 has sought information from the firm.
134.	M/s. Sharp Ferro Alloys Ltd, New Delhi 01/53/8/28118/AM19/S-8/IC	18.04.18	25000 MT of Ferro Manganese Slag	2851.0	The import of Ferro Manganese slag was discussed intensively in the EFC meeting dated 19.04.2018 where representative of Ministry of Steel was also present. The committee decided to examine the case on file.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
135	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16

					Comments awaited from MoEF&CC.
136	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16 Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
137	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
138	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
139	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.05.16
140	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
141	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
142	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
143	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
144	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
145	M/s. MM Aqua Technologies Ltd., Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
146	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
147	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29.03.17
148	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017 DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments

					sought from D/o Chemicals & Petrochemicals
149	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MOEF&CC on 23.11.2017
150	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/16527/AM18/G-37/IC	08.01.18	300000 Kgs of Fluoro Polymer Scrap/ PTFE Scrap	120.00	Comments sought from C&PC and MoEF&CC and 16.02.2018
151	M/s. UPL Limited Mumbai 01/53/8/16839/AM18/U-3/IC	01.02.18	360000 kgs. of Carbon Tetra Chloride	201.60	C&PC vide OM No. C-II-17014/1/2016-CHEM.II date 6.3.2018 has sought certain information from the firm. conveyed to the firm.
152	M/s. Hyper Plastics, Mumbai 01/53/8/20753/AM18/H-26/IC	16.02.18	75 MT OF EPS Block Plastic Scrap, 18 MT of Bopp Film Roll Waste, 18 MT of Polypropylene Plastic Scrap, 36 MT OF Polystyrene SDcrap & 36 MT OF ABS Moulding Scrap	14.27	Comments sought from C&PC and MoEF&CC 28.02.2018
153	M/s. M. G. Sales Corporation, Ahmedabad 01/53/8/23561/AM18/M-48/IC	08.3.18	01 MT of Titanium Powder	178.75	Comments sought from C&PC dated 27.03.2018
154	M/s. Saloni Coir P. Ltd, New Delhi 01/53/8/26091/AM19/S-3/IC	28.03.18	400MT of PU Foam Scrap	118.89	Comments sought from C&PC and MoEF&CC dated 16.04.2018
155	M/s. Desert Exim Jodhpur 01/53/8/27957/AM19/D-5/IC	17.04.18	1000 MT of Waste Nylon Rope	251.25	Comments sought from C&PC and MoEF&CC dated 26.04.2018
156	M/s. Varroc Engineering Ltd, Aurangabad 01/53/28706/AM19/V-2/IC	24.04.18	6480 kgs of Vassoi Vuoti COD MDR-5021 (Emoty Tray)	4.50	Comments sought from C&PC and DIPP & MoEF&CC dated 17.05.2018
157	M/s. UPL Ltd, Mumbai 01/53/8/28917/AM19/U-1/IC	25.04.18	425000 Kgs. of Carbon Tetra Chloride	238.00	Comments sought from C&PC dated 08.05.2018
158	M/s. Bayer Vapi . P. Ltd, Gujarat 01/53/8/30407/AM19/B-7/IC	14.05.18	350 MT of Carbon Tera Chloride	178.50	Comments Sought from C&PC dated 17.05.2018
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
159	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm

160	M/s. Surbine Recycling P. Ltd, Jamnagar 01/53/8/563/AM18/S-37/IC	02.08.17	2000000 Kgs. of E-Waste (Scrap of all Type of printed circuit boarda	60000.0	Comments sought from Deity, DIPP & MoEF on 20.02.2018. DIPP has informed that the matter does not concern to them.
161	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C-21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & Deity on 30.11.2017
162	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MOEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Deity vide letter No. 16(2) 2018-IPHW dated 27.02.2018 has sought information from the firm.
163	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Deity 05.01.2018
164	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Deity and MoEF&CC(WL) on 18.04.2018
165	M/s. Delhi Photocopiers, Delhi 01/53/8/28006/AM18/D-6/IC	17.04.18	2550 Nos. of Old & Used Multifunction Devices	301.49	Comments sought from Deity and MoEF&CC dated 26.04.2018
166	M/s. Excel Digiprints, New Delhi 01/53/8/28005/AM18/E-5/IC	17.04.18	3000 nos. of Old & Used Multifunction Devices	396.60	Comments sought from Deity and MoEF&CC dated 26.04.2018
167	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Deity and MoEF&CC dated 02.05.2018
168	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Deity and MoEF&CC dated 02.05.2018

Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
169	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHOLORO-1 FLUOROETHA NE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case. MoEF has informed that views/NoC will be provided after registration under ODS Rules, 2000
170	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoro methane (Halon 1301 Gas) Recycled	183.40	MoEF&CC vide O.M. No. 11/5/2012-OC dated. 15.01.2018 has conveyed to the firm that the ITC (HS) code mentioned in the application is not in conformity with ITC (HS) codes issued in 2012. The same may be corrected by the applicant. Conveyed on 15.02.2018. MoEF has informed views/NoC will be provided after registration under ODS Rules, 2000
171	M/s. Bharat Engineering Works, Mumbai 01/53/8/18405/AM18/B-22/IC	31.01.18	5 MT of Halon 1211 Bromo Chlodifluoro Methane and 01 MT of Halon 1301 Bromo Trifluoro Methane	124.88	Recommended by MoEF&CC(O) vide OM No. 11/5/2012-OC dated 24.05.2018. Comments sought from D/o C&PC.
172	M/s. Industrial Atomizer Co, Mumbai 01/53/8/19417/AM18/I-27/IC	05.02.18	120 MT of HCFC 141B (1,1-Dicholoro-1 Fluoroethene)	209.00	Approved as recommended by MoEF&CC(O) vide OM No. 11/2/2018-OC dated 23.5.2018
RA Mumbai may issue the import authorization to the applicant for import of 120 MT of HCFC 141b from China for a CIF value of Rs. 2,09,04,000/- (US\$ 3,12,000) subject to actual user condition besides other usual conditions of import authorization.					
173	M/s. Syngene International Ltd, Bangalore 01/53/8/19341/AM18/S-86/IC	08.02.18	60 nos. of Residual Solvent Mixture- Class 1 and 60 nos. of Residual Solvent Class 2- Mixture	6.25	Comments sought form MoEF&CC(O) & Pharma on 16.02.2018
174	M/s. Manali Petrochemicals Ltd, Chennai 01/53/8/20961/AM18/M-38/IC	29.02.18	800 MT of Dichloro Fluoro Ethane- HFCR- 141B	1569.8	MoEF& CC (O) vide OM dated 6.4.2018 has sought information from the firm. The firm vide letter dated 11.4.2018 has submitted the requested information. Forwarded to MoEF&CC(O) on 18.4.2018.
175	M/s. Cipla Ltd, Mumbai 01/53/162/Mics/AM18/C-30/IC	01.03.18	550 kgs. of Bromofluorome thane (BFM)	532.12	Comments sought from MoEF&CC (O) & D/o PHARMA on 14.3.2018

176	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/25952/AM19/G-11C	27.03.18	500 MT of R-142B (1-Chloro-1, 1-Difluoroethane)	2100.0	MoEF&CC(O) vide OM No.11/2/2018-OC dated 10.5.2018 has sought certain clarification from the firm.
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
177	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
178	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
179	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Crate of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
180	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa. The same has been conveyed to the firm on 15.02.2018
181	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.11	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland. The same has been conveyed on 15.02.2018
182	M/s. Bannerghatta Biological Park Bannerghata, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from DAHD&F on 19.12.2017 Recommended by MoEF&CC(WL) vide OM No. 3-09/2018/WL dated 09.02.2018
183	M/s. Vidhan Sales, Nagpur 01/53/8/17363/AM18/V-25/IC	15.01.18	Stink Potturtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle	18.96	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Stink Pot Turtle, Red eared slider turtles, western pond turtle and Peninsula Cooter Turtle for trading purpose.
184	M/s. Delta Exim Services,	03.02.18	20 pairs of	40.00	Comments sought from MoEF&CC (WL)

	Thane 01/53/8/16077/AM18/D-28/IC		Burchelis Zebra & 20 pairs of Hippopotamus		on 15.02.2018 AHD&F vide OM No. 110-127/2018 (NF-T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to firm on 26.04.2018.
185	M/s. Indira Gandhi Zoological Park, Vishakhapatnam 01/53/8/20345/AM18/I-28/IC	13.02.18	04 nos. of Grant' Zebra	NA	Recommended by AHD&F vide OM No. 110-118/2017 (NF-T) dated 10.04.2018 Comments sought from MoEF&CC (WL) on 20.02.2018
186	M/s. Delta Exim Services, Thane 01/53/8/21223/AM18/D-32/IC	20.02.18	20 Nos. Pairs of Giraffe	20.00	Comments sought from MoEF&CC(WL) on 14.03.2018 AHD&F vide OM No. 110- 127/2018 (NF-T) dated 16.04.2018 has sought certain information from the firm. The same has been communicated to firm on 26.04.2018. The committee noted that the firm does not seem to be a Zoo, the committee desired to know the reasons for importing Giraffe and what arrangements do they have for keeping these animals.
187	M/s. Modern Pet Centre, Kolkata 01/53/8/22704/AM18/M-41/ IC	28.02.18	3000 Pairs of Exotic Parakeets, Parrot, Macaws, Cockatoos Birds	59.84	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Exotic Parakeets, parrot, Macaws, Cockatoos Birds for trading purpose.
188	M/s. Wildlife Institute of India, Dehradun 01/53/8/22450/AM18/W-9/IC	05.03.18	2 Nos. of Ecotone LYNX Collar & 12 Nos. of Radio Tag MCFT3	18.01	Approved as recommended by MoEF&CC (WL) vide OM No.3- 43/2018/WL dated 11.05.2018
RA Dehradun may issue the import authorization to the applicant for import of 2 Nos. of Ecotone LYNX Collar & 12 Nos. of MCFT3 Tag with TP sensor from USA for a CIF value of Rs 18,01,362/- (USD\$ 2,68,86) for use the project "Intensive Monitoring and Study of Tiger Dispersal in Kanha Tigre Reserve (Phase IV) NTCA Funded Project and Mahseer Telemetry Project subject to the conditions mentioned in the M/o. MoEF&CC (WL) OM No. 3-43/2018/WL dated 11.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Dehradun.					
189	M/s. Adinath Veterinary Products .P. Ltd, Indore 01/53/8/25702/AM19/A-1/IC	26.03.18	02 Nos. of GUT 50 tele-injection applicator and related accessorise and 05 Nos. of GUT 50 Tranquilizing and related	7.64	Comments sought from MoEF&CC(WL) Dated on 10.4.2018
190	M/s. Hi Tech Advance Products, Indore 01/53/8/25944/AM19/H-1/IC	27.03.18	6 Set of Veterinary Equipment/Tran quilizer Equipment/CO2 Injection Rifle	12.91	Comments sought from MoEF&CC (WL) dated 04.04.2018

			and Accessories			
191	M/s. Hi Tech Advance Products, Indore 01/53/8/25945/AM19/H-2/IC	27.03.18	1 Set of Veterinary Equipmen/Tranquilizer Equipment/CO2 Injection Rifle and Accessories	1.72	MoEF&CC(WL) vide OM No. 3-50/2018/WL dated 15.05.2018 has suggested to obtain the recommendation letter of the Chief Wildlife Wardens, Government of Uttar from the applicant for further consideration.	
192	M/s. Shri Ridhiraj Singh, Jodhpur 01/53/8/26160/AM19/R-1/IC	03.04.18	03 Nos. of Taxidermy Animal Mounts	5.60	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC vide OM No. 3-44/2018/WL dated 01.05.2018 has asked the firm to obtain the recommendation of Chief Wildlife Warden, Government of Rajasthan.	
193	Dr. T. P. Chowdary, Hyderabad 01/53/8/26406/AM19/D-1/IC	03.04.18	18 Nos. of Taxidermy Animal Mounts	1.86	Comments sought from MoEF&CC (WL) dated 04.04.2018. MoEF&CC (WL) vide OM No. 3-46/2018/WL dated 11.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana	
194	Dr. T. Aditya Choudary, Hyderabad 01/53/8/26460/AM19/T-1/IC	03.04.18	21 Nos. of Taxidermy Animal Mounts	2.68	MoEF&CC (WL) vide OM No. 3-45/2018/WL dated 14.5.2018 has asked the firm to obtain recommendation of the Chief Wildlife Warden, Government of Telangana	
195	M/s. Adinath Veterinary Products, P. Ltd, Indore 01/53/8/26702/AM19/A-4/IC	05.04.18	Tranquilizing Ezuipment / Tele Dart RD 706	7.64	Comments sought from MoEF&CC(WL) dated 10.04.2018	
196	M/s. Shri E. Gopal Rao, Hyderabad 01/53/8/27241/AM19/E-3/IC	10.04.18	21 Nos. of Taxidermy Animal Mounts	2.26	Comments sought from MoEF&CC(WL) on 11.04.2018	
197	M/s. Hi Tech Advance Products, Indore 01/53/8/27460/AM19/H-4/IC	12.04.18	08 Set of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle and Accessories	16.68	Approved as recommended by MoEF&CC(WL) vide OM No. 3-55/2018/WL dated 15.05.2018	

RA Indore may issue the import authorization to the applicant for import of 08 sets of the veterinary equipment /tranquilizer equipment /CO2-Injection Rifle and Accessories (as per quantity and description mentioned in MoEF&CC OM OM No. 3-55/2018/WL dated 15.05.2018) from Denmark for supply to DFO Kaimur Forest Division, Bhabhua and Rohtas Forest Division, Sasaram (02) sets, Academic Officer, Wildlife Institute of India, Dehradun (01 set), DCF Bhandara Forest Division, Bhandara (01 set), DFO, Chandrapur Division, Chandrapur (01 set), DCF Mount Abu (01 set), DCF, Barmer (01 set) and DCF, Pratapgarh (01 set) for humane treatment of wild animals for a CIF value of Rs. 16,68,189/- (Euro 20,544.20) subject to the conditions mentioned in the MoEF&CC(WL) OM No. 3-55/2018/WL dated 15.05.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

198	M/s. Elizabeth Fernandes, Mumbai 01/53/8/25030/AM19/E-1/IC	21.03.18	01 no. of African Grey Parrot	.10	Comments sought from MoEF&CC(WL) and DAHD&F dated 16.04.2018
199	M/s. Adinath Veterinary Products P. Ltd, Inore 01/53/8/28893/AM19/A-7/IC	25.04.18	Tranquilizing Equipment Tele Dart RD 706	11.54	Comments sought from MoEF&CC(WL) dated 02.05.2018
Part-10 Ministry of Home Affairs (MHA)-Prov. Division					
200	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
201	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
202	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
203.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
204	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
205.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
206	M/s. Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Rejected as not recommended by MHA vide U.O. No. IV-20011/02/2017-Prov-I dated 03.05.2018
207	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm

208	M/s. Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.03.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant. The committee decided to close the case till the firm submits Arms dealer license in Form VIII A.
209	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.2017
210	M/s. General Manager (Airport Systems), Airport Authority of India, New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA
211	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dtd 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : i)It is learnt that the procured items from China were delivered to Kodagu police and tiems have been received by SP office, Kodagu, Karnataka police on 01.06.2017. whereas, as

					application form import of 06 nos. Scout night vision Binocular received by this division on 13.10.2017 (ii) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without resorting NOC from MHA.
212	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017
213	M/s. Shri Balajee Impex, Delhi 01/53/8/17090/AM18/S-82/IC	15.01.18	7 Pcs. of Double shot launcher Make: RECORD, 5Pcs. of RG 6 shot launcher Make : RECORD, 11 pcs. RG 6 shot launcher Make:ROHM & 1Pcs of RG 10 shot launcher Make : ROHM,	1.19	Comments sought from MHA (IS Divn.) on 12.02.18
214	M/s. Sarhadi and Company, Chandigarh 01/53/8/18924/AM18/S-84/IC	01.02.18	210 nos. of Airguns	0.58	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Airguns for trading purpose.
215	M/s. National Security Guard, Mehram Nagar, New Delhi 01/53/8/20347/AM18/N-48/IC	13.02.18	Dynamic Universal Reflex Sight	73.93	Comments sought from MHA on 20.02.2018
216	M/s. All Star Extreme Sports, Mumbai 01/53/8/22351/AM18/A-57/IC	20.02.18	06 Nos. of Telescopic Sight for fitting to arms	.54	Comments sought from MHA on 08.03.18
217	M/s. Shobha Ano Prints Pvt. Ltd, Hyderabad 01/53/8/22621/AM18/S-93/IC	05.3.18	9 Nos. of Thermal Imaging Scope Helion XP50	18.55	Comments sought from MHA on 10.04.2018
218	M/s. Lucknow Arms Corporation, Lucknow 01/53/8/22891/AM18/L-14/IC	06.03.18	900 Nos. of Air Rifles	37.05	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Air Rifles.
219	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball	.80	Comments sought from MHA (IS Divn.)dated 02.05.2018

			Marker			
220	M/s. Dwaraka Arms Stores, Bellary, Karnataka 01/53/8/27063/AM19/D-4/IC	10.04.18	12000 Kgs. of Propellant (Double Base Smokeless Powder)	238.39	Comments sought from MHA (Arms Division) dated 16.04.2018	
221	M/s. VKC & Son's Advaned Devices P. Ltd, Delhi 01/53/8/28887/AM19/V-3/IC	25.04.18	23000 Pcs. of Air Weapons(Calibr e0.177 & Energy < 20 joule)	2039.4	The committee observed that Restricted items are importable by Actual Users only under Para 2.10 of FTP, 2015-20. Accordingly, the committee decided to reject henceforth all the cases of Air Weapons for trading purpose.	
222	M/s. Punj Lloyd Raksha Systems Private Limited 01/53/8/28563/AM19/P-3/IC	20.04.18	25 sets of 5.56X45mm Micro Tavor X- 95 (Assault Rifle) in CKD	20.93	The firm with their application has enclosed the copy of recommendation letter No. V-11026/169/2017-Arms dated 15.03.2018. The committee decided to examine the case on file.	
Part-11 Defence Research & Development Organisation (DRDO)						
223	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob- Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.	
224	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X- Band Radar Transponder	3.50	MHA(IS-II Division) vide OM V- 11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State. Recommended by DRDO vide e-mail dated 30.05.2018. The committee decided to examine the case on file.	
225	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC from DDP/MOD. The application of the firm has been forwarded to DDP	
226	M/s. Navicom Technology	28.01.18	01 no. of ARPA	51.84	Recommended by DRDO email dated	

	International Pvt, New Mumbai 01/53/8/15742/AM18/N-37/IC		BB3/12/M/VM1 and 2 nos. of ARPA BB2/6/B/VM1		16.02.2018 Comments sought from DOT on 16.02.2018
227	M/s. Rchobbytech Solutions P. Ltd, Kolkata 01/53/8/26713/AM19/R-2/IC	04.04.18	8 nos. of Spark ply more combo (na) alpine white	14.22	Approved as recommended by DRDO vide email dated 30.05.2018
RA Kolkata may issue the import authorization to the applicant for import of 08 Nos. of Drones (as per ANF-2M) from China for supply to Northern Command, Udhampur for a CIF value of Rs. 14,22,080/- (USD 22,220) subject usual conditions of import authorization.					
228	M/s. KAV Engineering and Marketing P. Ltd, New Delhi 01/53/8/26920/AM19/K-2/IC	09.04.18	01 Set of Doppler Radar	19.14	Approved as recommended by DRDO vide email dated 26.04.2018
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Doppler Radar with complete set of accessories (as per ANF-2M) from M/s. Prototypa-ZM s.r.o. Czech Republic for supply to Ammunition GAcory Khadki, Pune OFB, Ministry of Defence for a CIF value of Rs 19,14,013/- (Euro 23,413) subject to usual conditions of import authorization.					
229	M/s. Elcome Integrated Systems P. Ltd, Mumbai 01/53/8/27977/AM19/E-4/IC	17.04.18	02 Sets of EK4090B- MDC-2041 Koden Radar Complete with all accessories	9.16	Approved as recommended by DRDO vide e-mail dated 07.5.2018
RA Mumbai may issue the import authorization to the applicant for import of 02 Sets of EK4090B-MDC-2041 Koden Radar Complete with all accessories (as per ANF-2M) from Japan for a CIF value of Rs. 9,16,635/- (USD 14,120) for supply to the Controllorate of Procurement Material Organization (Vizag), Kancharapalem (Post) Eastern Naval Command Visakhapatnam subject to usual conditions of import authorization.					
230	M/s. Beltech Export India, P. Ltd, New Delhi 01/53/8/29116/AM19/B-5/IC	27.04.18	Control Unit, Mirror Unit ETC	2332.8 (Fee details not available)	Approved as recommended by DRDO vide email dated 15.05.2018
CLA New Delhi may issue the import authorization to the applicant for import of 122 No. of Control Unit, Mirror Unit etc. (as per ANF-2M) from Belarus, France for a CIF value of Rs. 23,32,83,93,600/- (USD 28,15,738.50) for supply to Opto Electronic Factory, Ministry of Defence subject usual conditions of import authorization.					
231	M/s. Mahindra Defence Systems Ltd, Palwal 01/53/8/830647/AM19/M-5/IC	15.05.18	02 Nos. of M 777Howitzer Sighting Board, 02 Nos. of M 777Howitzer Accumulator Test JIG	12.71	Approved as recommended by DRDO vide email dated 05.06.2018
CLA New Delhi may issue the import authorization to the applicant for import of (i) M777 Howitzer Sighting Board-01 No. (ii) M777 Howitzer Sighting Board Base-01 No. (iii) M777 Howitzer Accumulator Test JIG-01 No. and (iv) M777 Howitzer Balancer Test JIG-01 No. from M/s. BAE Systems, UK (as per ANF-2M) for a CIF value of Rs. 12,71,804/- (USD 18,703) for supply to Indian Army subject to usual conditions of import authorization.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
232	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC- Legislative Fuel RFO2-03 OXY.CONT<0.	5.33	Recommended as per M/o. P&NG OM No. P-19011/32/2015-Sup./ (C22910) dated 09.05.2018, subject to approval by the competent authority.

			1% (Euro IV Gasoline)		
233	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	Comments sought from M/o. P&NG on 18.01.2018
234	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/16572/AM18/T-29/IC	08.01.18	Spirdane D 40 200 MT and Spirdane D60,100 MT	214.50	Recommended as per M/o P&NG OM No. P-12019(11)/103/2018-Sup./(C-23453) dated 08.05.2018, subject to further approval by the competent authority.
235	M/s. SpiceJet Ltd, Gurugram 01/53/8/198/2/AM18/S-88/IC	08.02.18	1.20 lakh KL Aviation Turbine Fuel	.425 Crore	Comments sought from P&NG on 16.02.2018
236	M/s. Total Oil India P. Ltd, Mumbai 01/53/8/20023/AM18/T-30/IC	09.02.18	760 MT Spirdane	553.15	Recommended as per M/o P&NG OM No. P-12019(11)/103/2018-Sup./(C-23453) dated 08.05.2018, subject to further approval by the competent authority.
237	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/23764/AM18/S-96/IC	12.03.18	100 MT of Spirdane D40	69.30	Comments sought from M/o. P&NG dated 19.03.2018
238	M/s. Honda Motorcycle and Scooter India Ltd, Gurgaon 01/53/8/24477/AM18/H-28/IC	16.03.18	1224 Kgs. of CEC-Legislative Fuel RF 02-08 E5 (Euro V Gasoline)	4.39	Recommended as per M/o P&NG OM No. P-12019(11)/109/2018-Sup./(C-24449) dated 08.05.2018, subject to approval by the competent authority.
239	M/s. FEV India P. Ltd, New Delhi 01/53/8/24678/AM19/F-1/IC	19.03.18	Gasoline-CEC-RF-02-03 OXY	320.03	Recommended as per M/o P&NG OM No. P-12019(11)/109/2018-Sup./(C-24928) dated 28.05.2018, subject to approval by the competent authority.
240	M/s. Bosch Ltd, Bangalore 01/53/8/25139/AM18/B-29/IC	21.03.18	Specialty Bosch Diesel EN	284.56	Recommended as per M/o P&NG OM No. P-12019(11)/108/2018-Sup./(C-24402) dated 01.06.2018, subject to approval by the competent authority.
241	M/s. Sunshield Chemicals Ltd, Mumbai 01/53/8/28488/AM19/S-11/IC	20.04.18	100 MT of Spirdane D40	69.30	Comments sought from P&NG dated 08.05.2018
242	M/s. Honda Motorcycle and Scooter India, P. Ltd, Gurgaon 01/53/8/28732/AM19/H-6/IC	24.04.18	612 Kgs. of CEC-Legislative Fuel RF02-08 E5 (Euro V Gasoline)	1.94	Comments sought from M/o P&NG dated 08.05.2018
243	M/s. Honda Motorcycle and Scooter India P. Ltd, Gurgaon 01/53/8/29752/AM19/H-7/IC	04.05.18	918 Kgs. of CEC-Legislative Fuel RF02-08 E5 (Euro V Gasoline)	2.98	Comments sought from M/o. P&NG dated 11.05.2018
Part-13 Department of Telecommunications (DoT)					

244	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016. DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
245	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017 DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
246	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
247	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17. DoT vide letter dated 28.02.2018 have stated that applicant may be directed to obtain import license for the said wireless equipment from regional licensing office, WPC Wing.
248	M/s. Terex India P. Ltd, Tamil Nadu 01/53/8/22325/AM18/ T-34/IC	05.03.18	306 Nos. of Crusher Radio Kit	170.52	Comments sought from DoT on 14.03.2018
249	M/s. Terex India P. Ltd. Tamil Nadu 01/538/22327/AM18/T-35/IC	05.03.18	PT7000 GSM ONLY- ANTEMMA, PN:ST 100550- 001	171.89	Comments sought from DoT on 14.03.2018

Part-15 Directorate General of Civil Aviation (DGCA)

250	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 no. of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.05.2016.
251	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.05.2016
252	M/s. Srijan Systems Pvt. Ltd, New Delhi	09.11.16	200 nos of Capa Cartridges and 5	.77	Comments sought from DGCA on 11.11.2016

	01/53/8/876/AM17/S-70/IC		nos of Capa Launcher		
253	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought information from the applicant.
254	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
255	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 01/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
256	M/s. Vinveli Automated Systems P. Ltd, Erode TN 01/53/8/21343/AM18/V-31/IC	20.02.18	4 Nos. of Motor+ESC+El electronic Assy, 01 No. of UAV Outer Frame & 2 Nos. of Propeller (Pair CW +CCW)	1.54	DGCA vide U.O. No. 05-2/2015-AED dated 03.05.2018 has informed that DGCA has not issued NOC to the firm. Further, it was suggested to the firm to approach DGCA as and when CAR on RPAS comes into effect. The committee decided to close the case.
257	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA dated 16.04.2018
258	M/s. Manipal Academy of Higher Education, Manipal 01/53/8/14488/AM19/M-2/IC	17.04.18	Remote piloted aircraft system	NA	Comments sought from DGCA dated 18.04.2018
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm					
259	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textile vide OM No. 10/16/2017-R&D dated 03.01.2017 of Ministry of textiles. The Committee decided to seek technical specification of the item from the firm. The firm vide letter dated 15.2.2018 has submitted the technical specification. The reply of the firm has been forwarded to M/o. Textile
260	M/s. Kirav International, Delhi 01/53/8/25105/AM19/K-1/IC	21.03.18	Used Jute Bags	500.00	In light of rejection in similar cases by M/o Textiles vide OM No. 15/18/2015-Jute dated 09.02.2018, the committee decided to reject the case.
Part-17 Department of Food & Public Distribution (D/o Food & PD)					
261	M/s. DSM Natritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG	17.59	Comments sought from P&NG 05.01.2018. The committee directed to obtain comments from M/o. Food &

			MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS		Public Distribution. Comments sought from D/o Food & PD. Since no comments were received. On the advise of Shri D.N. Mathur, Consultant the application has been referred to M/o Food Processing Industries on 12.5.2018.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
262	M/s. HLS Asia Ltd, New Delhi 01/53/8/28731/AM19/H-5/IC	24.04.18	Detonator	385.2	Approved as recommended by PESO vide letter No. E-25(38)60/2016 dated 11.5.2018
CLA New Delhi may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF Value Rs. 3,85,02,528.44 (USD 5,84,256.88) for carrying out oil exploration and perforation of oil well subject to the conditions mentioned in the PESO vide letter No. E-25(38)60/2016 dated 11.5.2018 as well as with actual user conditions besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-19-PHARMA					
263	M/s. Granules India Ltd, Hyderabad 01/53/162/Misc/AM18/G-45/IC	13.3.18	756 MT of Acetic Anhydride	661.50	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner Gwalior.
RA Hyderabad may issue the import authorization to the applicant for import of 756 MT of Acetic Anhydride from Saudi Arabia for a CIF Value Rs. 6,61,50,000/- (USD 9,45,000) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
264	M/s. Granules India Ltd, Hyderabad 01/53/8/28989/AM19/G-7/IC	08.05.18	504 MT of Acetic Anhydride	511.56	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner Gwalior.
RA Hyderabad may issue the import authorization to the applicant for import of 504 MT of Acetic Anhydride from Singapore for a CIF Value Rs. 5,11,56,000/- (USD 7,30,800) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
265	M/s. Granules India Ltd, Hyderabad 01/53/8/28988/AM19/G-6/IC	08.05.18	252 MT of Acetic Anhydride	143.76	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner Gwalior.
RA Hyderabad may issue the import authorization to the applicant for import of 252 MT of Acetic Anhydride from Singapore for a CIF Value Rs. 1,43,76,600/- (USD 2,05,380) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
266	M/s. Granules India Ltd, Hyderabad 01/53/8/28987/AM19/G-5/IC	08.05.18	1260 MT of Acetic Anhydride	1124.55	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from Narcotics Commissioner Gwalior.
RA Hyderabad may issue the import authorization to the applicant for import of 1260 MT of Acetic Anhydride from Saudi Arabia for a CIF Value Rs. 11,24,55,000/- (USD 16,06,500) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
267	M/s. Farmson Analgesic Ltd., Vadodara 01/53/162/Misc/AM19/F-3/IC	14.05.18	3000 MT of Acetic Anhydride	2581.87	Approved as per OM No. 31026/26/2018-Policy dated 25.05.18 of D/o Pharma, subject to NOC from

					Narcotics Commissioner Gwalior.
RA Vadodara may issue the import authorization to the applicant for import of 3,000 MT of Acetic Anhydride from Saudi Arabia for a CIF Value Rs. 25,81,87,500/- (USD 38,25,000) for manufacture of Paracetamol subject to actual user condition besides other usual conditions of import authorization. The import is also subject to NOC from Narcotics Commissioner Gwalior.					
268	M/s. Sudarshan Chemical Industries, Pune 01/53/8/31117/AM19/S-19/IC	17.05.18	400 MT of Barbituric Acid	1800.90	Comments sought from D/o C&PC on 21.05.2018. Comments is awaited. The firm has requested for grant of permission on repeat basis. The committee decided to examine the case on file.
Part-20 Atomic Energy Regulatory Board					
269	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Comments again sought form AERB on 22.01.2018
270	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Comments again sought form AERB on 22.01.2018
271	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4GBq (200mCi)	20.34	Comments again sought form AERB on 22.01.2018
272	M/s. Jasch Industries Ltd., Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments again sought form AERB on 22.01.2018
273.	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000Mci) E64444.	8.32	Comments again sought form AERB on 22.01.2018
274	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi), AM-241 Gamma source 11.1GBq(300mCi) C64444, & Source 111 GB(3000mCi) E64444	43.20	Comments again sought form AERB on 22.01.2018
PART-21 Miscellaneous					
275	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. The committee from Department of Bio-Technology
276	M/s. Mukka Sea Food Industries	25.07.16	500 MT of fish	483.15	Department of Agriculture & Co-operation

	Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC		Oil		vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
277.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 08.12.2017.
278	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
279	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	In light of rejection in similar case by by D/o Agriculture & Co-opp. vide OM No. 13013/15/2013-Trade dated 02.05.2018, the committee decided to reject the case.
280	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 08.12.2017
281.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 08.12.2017
282.	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. M/o Steel has informed that the above item does not fall under that ministry
283	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
284	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.05.17	800 MTs of Fresh Ginger	160.0	In light of rejection in similar case by by D/o Agriculture & Co-opp. vide OM No. 13013/15/2013-Trade dated 02.05.2018, the committee decided to reject the case.
285	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC

					dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC 15.04.2018
286	M/s. Naresh International , Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia	9.93	MOEF&CC vide OM No. 5-62/2017-SU dated 29.12.2017 had sought information from the firm the firm vide letter dated 08.01.2018 furnished the information which had been forwarded to MoEF&CC.
287	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017
288	M/s. Insha Traders, Nautanwa, Sonauli 01/53/8/14094/AM18/I-30/IC	14.12.17	750 Nos. of Fresh Ginger	96.79	Rejected as not recommended by D/o Agriculture & Co-opp. vide OM No. 13013/15/2013-Trade dated 02.05.2018.
289	M/s. JSW Energy Ltd, Ratnagiri 01/53/8/18933/AM18/J-22/IC	01.02.18	01 no. of Radioisotope CS-137 and 01 no. of Radioisotope AM-241	5.63	Comments sought from AERB on 16.02.2018
290	M/s. Gupta Enterprises, Chennai 01/53/8/19092/AM18/G-39/IC	02.02.18	200 MT of Sandal SPA Wood	129.80	Comments sought from MoEF&CC (SU division) 28.02.2018
291	M/s. Urmila Tiwari Kolkata 01/53/8/20880/AM18/U-4/IC	19.02.18	Wooden Furniture	3.85	Comments sought from MSME on 28.02.2018.
292	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018.
293	Shri Amit Khurana, USA 01/53/8/Misc/AM18/A-65/IC	05.03.18	Frozen Embryo	NA	Comments received from ICMR vide letter dated 12.03.2018. The matter is being examined in the Policy Section.
294	M/s. K.P. Exporters Matigara 01/53/8/22575/AM18/K-18/IC	06.03.18	100000 Tons of fresh Ginger	13000.0	Rejected as not recommended by D/o Agriculture & Co-opp. vide OM No. 13013/15/2013-Trade dated 02.05.2018.
295	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thril	1755.0	Comments sought from M/o. Mines on 27.03.2018
296	M/s. Manav Sevarth Trust, New Delhi 01/53/8/25146/AM18/M-53/IC	22.03.18	01 no. of IRIDIUM -192 SOURCE	5.14	Comments sought from AERB on 10.04.2018
297	M/s. Rajiv Kr. Agarwal, Sikkim 01/53/8/27193/AM19/R-4/IC	09.04.18	45000 MT. Of Fresh Ginger	6571.5	Rejected as not recommended by D/o Agriculture & Cooperation & Farmers Welfare vide OM No. 13013/15/2013- Trade dated 24.05.2018.

298	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines dated 02.05.2018
299	M/s. New Light Kolkata 01/53/8/29563/AM19/N-2/IC	03.05.18	Donated Books	NA	Comments sought from M/o. HRD dated 08.05.2018
Import of Gold & Silver Dore					
300	M/s. Abans Jewels P. Ltd, Mumbai 01/53/8/18726/AM18/A-67/IC	01.02.18	10 MT of Gold (Dore) Bars	247299.0	The firm has submitted copy of Udyog Aadhar Memorandum from DIC Udham Singh Nagar, copy of Pollution Certificate dated 21.06.2017 from Uttarakhand Environment Protection and Pollution Control Board, Kashipur valid upto 31.03.2018. The firm has imported 1321 Kgs out of 5 MT allotted to them vide import authorization dated 18.12.2017. The committee in its meeting dated 19.04.2018 had deferred the case till the time the firm utilize substantial quantity of previous import authorization and also sought valid Pollution Certificate from SPCB. The firm has not submitted the above referred documents. In terms of Trade Notice No. 14 dated 24.08.2017, the committee decided to close the case till the firm submit the BIS license and the above referred documents.
301	M/s. JBL Refineries , Delhi 01/53/8/24895/AM18/J-26/IC	19.3.18	GOLD DORE 10 MT	25,047,273,000	The firm has submitted the copy of Udyog Aadhaar Registration Certificate from MSME, copy of revalidated Pollution Certificate dated 22.05.2018 from Uttarakhand Environment Protection & Pollution Control Board, Kashipur, valid upto 31.03.2019. The firm has only imported 39.417 Kgs of gold dore out of 2000 Kgs allotted vide license dated 22.02.2016. License of the firm has expired. The committee in its meeting dated 19.04.2018 had deferred the case for want of valid Pollution Certificate from SPCB. Since, the desired documents have been received, the committee decided to approve 2 MT of gold dore.
302	M/s. Rajesh Exports Ltd, Bangalore 01/53/8/24596/AM18/R-41/IC	19.3.18	GOLD DORE 20,000 KGS	5737,48,00,00	The firm has submitted the copy of DIC Acknowledgment from DIPP, Pollution Certificate dated 06.12.2017 from Karnataka State Pollution Control Board, Bangalore valid upto 30.09.2022. The firm has also informed that they have not taken any license for their unit at Whitefield, Bengaluru. The committee in

					its meeting dated 19.04.2018 noted that the firm had been granted import authorization for other unit at Udham Singh Nagar. The committee in its meeting dated 19.04.2018 had deferred the case for want of utilization details of previous import authorization. The firm has now informed that they have imported 191.160 Kgs out of 10 MT permitted vide license dated 18.04.2017. However, no custom debit sheet/Bill of Entry has been submitted. In terms of Trade Notice No. 14 dated 24.08.2017, the committee decided to close the case till the firm submit the BIS license and utilize substantial quantity of previous import authorization.
303	M/s. Orelia Refiners P. Ltd, New Delhi 01/53/8/28319/AM19/O-1/IC	19.04.18	5 MT of Gold Dore Bar	12,289,642,500	The firm has submitted the copy of DIC certificate dated 08.09.2015 from DIC, Solan, copy of Pollution Certificate dated 06.04.2018 from Himachal Pradesh State Pollution Control Board, Shimla, valid upto 31.03.2021, the firm has imported 205.36 Kgs out of 2000 Kgs permitted vide import authorization dated 18.03.2016. License of the firm has expired. The committee decided to approve 2 MT of gold dore.
304	M/s. GGC Gujrat Gold Centre P. Ltd, Ahmadabad 01/53/162/Misc/AM19/G-3/IC	03.05.18	5000 Kg of Gold Dore Bars	15,000,000,500	The firm has submitted the copy of DIC Acknowledgment Part -II dated 19.08.2013 from DIC, Ahmedabad, copy of BIS license dated 15.11.2017. The firm has imported 2638.595 Kgs out of 3000 Kgs permitted vide license dated 21.09.2017. The committee decided to approve 5 MT of gold dore.
305	M/s. Golden Star Trading. P. Ltd, Chennai 01/53/8/30248/AM19/G-8/IC	10.05.18	3000 Kg of Gold Dore Bars	8,500,254,700	The firm is applying for the first time. The firm has not submitted the copy of NABL/BIS License. In terms of Trade Notice No. 14 dated 24.08.2017, the committee decided to reject the case.
306	M/s R.K. Jewels, Rohtak 01/53/8/161/AM18/R-1/IC	3.5.2017	2MT of Gold Dore	47175.93	The request of the firm was considered in the EFC meeting dated 16.11.2017 and the committee had closed the case and decided to consider the case when the firm obtain NABL accreditation. The firm has submitted the copy of Pollution Control Certificate dated 04.08.2017 from Haryana State Pollution Control Board, valid upto 28.05.2022, copy of Udyog Aadhaar Registration Certificate from MSME, copy

					of letter from NABL informing that accreditation certificate No. TC-7271 for chemical testing with issue date 18.05.2017 is valid till 17.05.2020. The committee decided to approve 2 MT of gold dore.
307	M/s. Salasar Synthetics, Udham Singh Nagar 01/53/8/31344/AM19/S-24/IC	21.05.2018	5 MT of Gold dore	134067.00	The firm has submitted copy of Udyog Aadhar Memorandum from DIC Udham Singh Nagar. The firm has imported 2765 Kgs out of 5 MT granted vide previous import authorization. The firm has not submitted the copy of valid Pollution Certificate from SPCB. In terms of Trade Notice No. 14 dated 24.08.2017, the committee decided to close the case till the firm submit the BIS license & valid Pollution Certificate from SPCB and utilize substantial quantity of previous import authorization.

5. The meeting ended with vote of thanks to the chair.

ASR
